

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6002/2006

(From the judgement and order dated 21/09/2005 in CRLA No. 159/2005  
of The

HIGH COURT OF BOMBAY AT AURANGABAD)

SHAIKH BAKSHU & ORS.

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail,permission to file additi  
onal

documents and office report ))

Date: 21/05/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE D.K. JAIN

(Vacation Bench)

For Petitioner(s)

Mr. Naresh Kumar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

List on 23.5.2007.

(Ganga Thakur)

PS to Registrar

(Vijay Aggarwal)

Court Master